

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 18<sup>th</sup> December, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

| S.No                              | Case No  | Parties   | Counsel for parties  | Remarks |
|-----------------------------------|--|---|--|---------|
| <b>AFTER NOTICE</b>               |  |   |  |         |
| 1.                                | Original Application No. 147/2017(CZ)<br><b>(M.A.No.523/17)</b>            | Shabista Zaki<br>Vs<br>State of M.P. & 5 Ors.                             | Mr. S.R. Waghmare, Adv. for Applicant  |         |
| 2.                                | Original Application No. 123/2017(CZ)(THC)<br><b>(W.P.No.5660/10)</b>      | Bharat Kumar Mishra<br>Vs<br>Mycem Cement Damoh & Ors.                    | Mr. Sanjay Dwivedi, Adv.<br>Mr. Yadvendra Yadav, Adv. for R-5<br>Mr. Kritesh Kumar Gupta, Adv<br>Mr. E..A Qureshi, Adv.<br>Mr. Aditya vijay Singh, Adv.<br>Mr. Mukesh Rajput, Adv. |         |
| 3.                                | Original Application No. 124/2017(CZ)(THC)<br>)<br><b>(W.P.No.3006/09)</b> | Nagrik Upbhokta<br>Margdarshan Manch<br>Vs<br>State of M.P. & Ors.        | Mr. A.P. Shroti, Adv. for Applicant<br>Mr. Prabhat Kumar Yadav ,Adv.<br>Mr. R.S. Yadav, Adv.<br>Mr. R.S. Parihar, Adv.<br>Mr. Rahul Ganesh, Adv.                                   |         |
| <b>FOR COMPLETION OF PLEADING</b> |  |   |  |         |
| 4.                                | Original Application No. 116/2017(CZ)<br><b>(M.A.No.527/17)</b>            | Sunil Soni<br>Vs<br>State of MP & 6 Ors.                                  | Mr. Aditya Vijay Singh, Adv.   |         |
| 5.                                | Appeal No. 38/2017(CZ)<br><b>(M.A.No.503/17)</b>                           | Fine Poultry Farm,<br>Vs<br>Rajasthan Pollution Control Board & 3 Ors.    | Mr. Shantanoo Saxena, Adv.<br>Mr.OmShankarShrivastava, Adv.<br>Mr. Vijay Bahadur Singh Tomar, Adv.<br>Mr. Ramendra Vishwakarma,<br>Mr. Brijraj Singh, Adv.                         |         |
| 6.                                | Appeal No. 39/2017(CZ)<br><b>(M.A.No.504/17)</b>                           | Kaushik Poultry Farm,<br>Vs<br>Rajasthan Pollution Control Board & 3 Ors. | Mr. Shantanoo Saxena, Adv.<br>Mr.OmShankar Shrivastava,<br>Mr. Brijraj Singh, Adv.<br>Mr. Vijay Bahadur Singh Tomar, Adv.<br>Mr. Ramendra Vishwakarma,<br>Adv.                     |         |

|                       |   |   |   |  |
|-----------------------|---|---|---|--|
| 7.                    | Original Application No. 50/2015(CZ)                              | Sanjiv Tiwari<br>Vs.<br>Digamber Jain & 10 Ors.                                       | Mr. Sanjiv Tiwari, Applicant in person.<br>Mr. DharamveerSharma,Adv.<br>Mr. Mayank Shrivastava,Adv.<br>Mr. Arvind Shrivastava, Adv.<br>Mr. P.K.Das, Adv.<br>Mr. Sunil Dwivedi, Adv.<br>Mr. B.L.Yadav, Adv.<br>Mr. S.K.Verma, Adv.<br>Mr. Ravikant Patidar, Adv.<br>Ms. Parul Bhadoria, Adv.<br>Mr. Sandeep Singh, Adv.<br>Mr. D.K.Jain, Adv.<br>Mr. Amarpal Singh, Adv. |  |
| 8.                    | Appeal No. 28/2017(CZ)  | Smt. Ramesh Gupta<br>Vs<br>State of M.P. & 6 Ors.                                     | Mr. S.L.Malviya, Adv.   |  |
| <b>FOR HEARING</b>    |   |   |   |  |
| 9.                    | <b>Original Application No. 319/2014(CZ) (M.A No. 533/2017)</b>   | <b>Dukalu Ram<br/>Vs.<br/>Union of India &amp; Ors.</b>                               | <b>Mr.AtindriyaChakrabartyAdv.<br/>Mr. Sidharth Singh Chouhan, Adv.<br/>Ms. Parul Bhadoria Adv.<br/>Mr. Om Shankar Shrivastava, Adv.<br/>Mr. Vishal Bhatnagar, Adv.<br/>Mr. Yogesh Bhatnagar, Adv.</b>  |  |
| 10                    | Original Application No. 40/2017(CZ)                              | Bhagwan Singh Meena<br>Vs<br>Vindhyachal Disleri Pvt. Ltd. & Bhopal Gelatin Pvt. Ltd. | Mr. Bhagwan Singh Meena, Applicant in Person<br>Mr. Deepesh Joshi, Adv.<br>Mr. Vishal Bhatnagar, Adv.   |  |
| 11                    | Original Application No. 97/2017(CZ)                              | Arvind Patidar<br>Vs<br>State of M.P. & 2 Ors.  | Mr. Kaustubh Pathak, Adv.<br>Mr. Sachin K Verma, Adv.   |  |
| 12                    | Original Application No. 128/2017(CZ)(THC) (W.P.No.7089/15)       | Suvidha Seva Sansthan<br>Vs<br>State of MP & Ors.                                     | Mr. B.K.Vaishya, Adv. for Petitioner  |  |
| <b>FOR DIRECTION</b>  |   |   |   |  |
| 13                    | <b>(M.A.No.531/17)</b><br>in Original Application No. 93/2016(CZ) | Nature Club of Rajasthan<br>Vs.<br>Union of India & 9 Ors..                           | Mr. Ayush Dev Bajpai, Adv.<br>Mr. Shiraz Qureshi, Adv.<br>Mr. Om Shankar Shrivastava, Adv.<br>Mr. Shantanoo Saxena,Adv.   |  |
| <b>FOR COMPLIANCE</b> |   |   |   |  |
| 14                    | <b>(M.A.No.534/17)</b><br>Original Application No. 105/2016(CZ)   | Anita Singh & Anr.<br>Vs.<br>State of M.P. & 4 Ors.                                   | Mr. Dharamveer Sharma, Ad.<br>Mr. Siddharth Singh, Adv.<br>Mr. Sachin K. Verma, Adv.<br>Mr. Shrey Raj Saxena, Adv.  |  |

|    |                                      |   |  |  |
|----|--------------------------------------|---|--|--|
| 15 | Original Application No. 89/2016(CZ) | Tapeshwar Singh Bhati<br>(Fly Ash based Brick)<br>Vs.<br>Union of India & 15 Ors. | Dr. M.S.Kachhawa, Adv.<br>Mr. Om Shankar Shrivastava, Adv.<br>Mr. Sandeep Singh, Adv.  |  |
| 16 | Original Application 131 /2016 (CZ)  | Mahendra Solanki<br>Vs.<br>Rajasthan PWD & 6 Ors.                                 | Mr. Mahendra Solanaki, Applicant in Person<br>Mr. Shrey Raj Saxena, Adv.<br>Mr. Sachin K. Verma, Adv.<br>Mr. Sandeep Singh, Adv.<br>Mr. Om Shankar Shrivastava, Adv. |  |

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)